

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH, 'GULESTAN' BUILDING No.6
PRESCOT ROAD, MUMBAI 400001

REVIEW PETITION No.3/98
IN
ORIGINAL APPLICATION No. 325/97

Dated- 12-01-1998

K.V. Prasadrao
12, Mukund Apartments
Gandharva Nagari
Nashik Road 422101

..Applicant

V/s.

1. Mr. Sundareshan
Joint Secretary (C&C)
Ministry of Finance
Department of Economic Affairs
North Block
New Delhi 110001
2. Shri V K Jain
General Manager
India Security Press
Nashik Road 422 101
3. Shri Ganga Parkash
Deputy General Manager
Currency Note Press
Nashik Road 422101

..Respondents

ORDER [BY CIRCULATION]

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[Per: R G Vaidyanatha, Vice Chairman]

1. We have perused the Review Petition No.3/98 and the previous Contempt Petition and all other material on record. The applicant had appeared in person before us and after hearing him and the learned counsel for the respondents we rejected the Contempt Petition No.80/97 by order dated 1.12.1997.

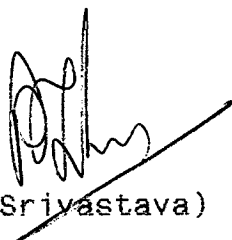
2. In the Review Petition no new facts or grounds have been brought out for revoking our earlier order and the



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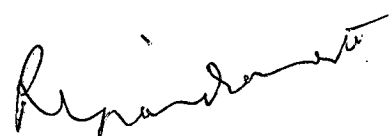
applicant has repeated the same allegations which were made in the Contempt Petition. One of the grounds ~~is~~ alleged is that the applicant is not heard. It is an incorrect statement. We had heard the applicant in person and after hearing both the sides we have rejected the Contempt Petition on merits.

3. We do not find any ground made out for Review and accordingly the Review Petition is rejected.



(P.P. Srivastava)

Member (A)



(R G Vaidyanatha)

Vice Chairman

Order/Judgement despatched
to Applicant/Respondent (s)
on 11/21/98.

11/21/98